

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 346/MP/2020 along with 24/IA/2024

Subject : Petition under Section 79(1)(f) of the Electricity act, 2003 for adjudication of disputes between the Petitioner and the Respondent and for directions.

Petitioner : DVC

Respondent : PSPCL

Date of Hearing : **6.8.2026**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon, Member

Parties Present : Shri Venkatesh, Advocate DVC
Ms. Suparna Srivastava, Advocate, PSPCL
Ms. Sunidhi Singh, Advocate, PSPCL

Record of Proceedings

During the hearing, the learned counsel for the Petitioner and the Respondent made detailed oral submissions. The learned counsel for the parties sought permission to place on record their respective written submissions in the matter.

2. The Commission permitted the Petitioner to file its written submissions, along with an affidavit in case any additional submissions are made, after serving a copy on the Respondents, on or before **17.8.2026**. The Respondents were thereafter permitted to file their written submissions, on or before **24.8.2026**.

3. Subject to the above, the Commission reserved the order in the Petition, as well as in the I.A.

By order of the Commission

**Sd/-
(T.D. Pant)
Joint Chief (Law)**

